GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2998
ANSWERED ON:30.08.2012
APPOINTMENT OF SC ST IN THE BOARD OF DIRECTORS
Ponnam Shri Prabhakar

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is appointing SCs/STs in the Board of Directors in. Public Sector Undertakings (PSUs);
- (b) if so, the details thereof during the last three years and the current year; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): The Board of Directors of Central Public Sector Enterprises (CPSEs) comprises of Functional, Government and Non-official Directors. The Functional Directors in CPSEs are selection posts to be filled in on the basis of recommendations of Public Enterprises Selection Board (PESB) and after approval of competent authority. The Government Directors are nominees of the concerned administrative Ministry and other concerned Government agencies/ Ministries/ State Governments. The Non-official Directors are appointed on the basis of recommendations of Search Committee and after approval of competent authority. The extant policy of the Government already provides that all such qualified persons, including those belonging to Scheduled Castes/Scheduled Tribes, are eligible to be appointed as Functional/Non-official Directors on the Boards of CPSEs whose names are recommended by PESB/Search Committee and approved by competent authority.